

(To be Published in the Gazette of India Extraordinary Part- I, Section-1)

Government of India

Ministry of Commerce

Public Notice No. 4 (RE-99)/ 1997-2002

New Delhi: Dated the 5th , April, 1999

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India Extraordinary, Part –II-Section 3-Sub-Section(ii) vide S.O No. 283 (E) dated 31.3.1997, the Director General of Foreign Trade hereby makes the following amendment in Appendix – 28A under heading "ProductGroup: Electronics" " Product Code: 83" in the Handbook of Procedures

(Vol.1) (Revised Edition: April, 1999), 1997-2002:

S.No	Description	DEPB rates	Value cap for DEPB Entitlement
66	(i) Cathode Ray Tubes, T.V Picture Tubes and Monitor Tubes (ii) Vacuum Interrupter Tubes and (iii) Gas Discharge Tube.	19.00	

2. The above amendment shall be effective from 1st April, 1999.

3. This issues in Public interest.

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned;

By Orders etc;

(Ashutosh Mishra)

Dy. Director General of Foreign Trade

(Issued from F.No.01/94/180/498/AM99/Policy – IV (Pt))